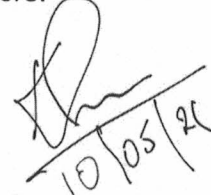


No. 36/1/2021-EO(SM-I)
Government of India
Secretariat of the
Appointments Committee of the Cabinet
Ministry of Personnel, Public Grievances and Pensions
Department of Personnel and Training

.....
New Delhi, 10.05.2021

The Competent Authority has approved assignment of **additional charge** of the post of **Secretary, Legislative Department** to **Shri Anoop Kumar Mendiratta**, Secretary, Department of Legal Affairs with immediate effect and until further orders.

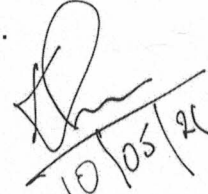


(Srinivas R. Katikithala)
Secretary

Appointments Committee of the Cabinet
& Establishment Officer

To

1. Cabinet Secretary.
2. Principal Secretary to PM
3. Secretary to President of India.
4. Secretary to Vice President of India.
5. Secretary General, Rajya Sabha Secretariat.
6. Secretary General, Lok Sabha Secretariat.
7. Secretary, Department of Personnel & Training.
8. Secretary (Coordination & PG), Cabinet Secretariat.
9. All Secretaries to the Government of India (As per standard list).
10. PS to Home Minister.
11. PS to all Union Ministers.
12. PS to MOS (PP).
13. Officer concerned
14. Chief Secretaries of all States.
15. Cabinet Secretariat (**Shri Amandeep Garg, Joint Secretary**) w.r.t. their Dy. No.01/02/2021-CS(A) dated 10.05.2021.
16. DG (M&C), PIB.
17. Editor, Civil Services News and Deputy Secretary, D/o Administrative Reforms and Public Grievances.
18. PSO to Secretary (P)/PPS to EO/EO(CM)/Guard File.
19. NIC, DoPT.



(Srinivas R. Katikithala)
Secretary

Appointments Committee of the Cabinet
& Establishment Officer